

No.B.13021/101/2020-DMR/Pt-III
GOVERNMENT OF MIZORAM
DISASTER MANAGEMENT & REHABILITATION DEPARTMENT

Aizawl, the 9th of June, 2020

ORDER

Mizoram Sawrkarin Order No.B.13021/101/2020-DMR/Pt-III dated 08.06.2020 hmanga lockdown inkaihhruaina siam chu a hnuaia tarlan ang hian tihdanglam hlek a ni a, a bak zawng chu a ngai anga kalpui tur a ni ang.

1. Order a total lockdown hun chhung "00:00 hours of 22.06.2020" tih chu "23:59 hours of 22.06.2020" tih a siamthat a ni a.
2. Clause A hnuaia sub-clause 2 chu hetiang hian thlak a ni -
"Inter-State border khar mekte chu khar chhunzawm an ni ang. Lengpui Airport erawh chu thu leh awm hma chuan hawn chhunzawm ani ang"
3. Clause D hnuaia sub-clause 2-a "Attachment-2" tih chu "Attachment-1" tih a thlak a ni. Hei bakah hian, *"Hnawhawktute veivahna thilah erawh chuan LLTF/VLTF te hriatpuina lak tur ani ang"* tih chu belh tur a ni.
4. Clause F hnuaiah hetiang hian sub-clause 4 belh ani -
"Aizawl Municipal Area leh District Headquarter atanga feh turte chuan zing dar 4:30 atanga zing dar 7:00 inkarah khawpui an chhuahsan fel hman tur a ni a, tlai dar 5:00 atanga dar 7:30 inkarah an in an haw thleng fel leh tur a ni. Hetianga feh chhuak turte chuan ziakin an chenna veng LLTF/VLTF te hriatpuina an la hmasa tur ani. Hemi hunbi vawng thei lo te tan feh chhuah phal ani lo. Khaw dang zawngah erawh chuan huan lo ram hnathawh chungchangah khuahkhirhna a awm lovang"
5. Clause J hnuaia sub-clause 2 chu hetiang hian thlak a ni -
"Hetianga hna kal laklawh te hi LLTF/VLTF te hriatpuina-a chhunzawm theih ani anga, hnathawktute veivah chungchang pawh anni remtihna anga kalpui tur a ni".

Sd/-LALNUNMAWIA CHUAUNGO
Chief Secretary, Mizoram & Chairman,
State Executive Committee
State Disaster Management Authority, Mizoram